

ITEM NO.60

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1961/2012

(From the judgement and order dated 05/12/2011 in BA No.1602/2011, of The  
HIGH COURT OF DELHI AT N. DELHI)

LAVESH

Petitioner(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

(With appln. for anticipatory bail and office report)

Date: 13/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. S.K. Verma, Adv.

For Respondent(s) Ms. R. Narayan, Adv.  
Ms. Gargi Khanna, Adv.  
Mr. Aditya Singhla, Adv.  
Mr. B.V. Balaram Das, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As prayed, list on 24th August, 2012.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master